NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 263/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Highway Concessions One Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Hemont sethi Adv. for Petitioner

ORDER CP 263/66/NCLT/MB/MAH/2017

For Regional Director's office has not filed their Report, the Petitioner Counsel raised objection for posting the matter for some other date on the ground RD office has not filed their report despite three months' time already given.

In view of the same, RD office is hereby directed to file their report on the next date of hearing, failing which an Order will be passed on merits.

List this matter on 15.11.2017

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)